### <u>COURT-I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### APPEAL NO. 186 OF 2017 & IA NO. 437 OF 2017

## Dated: 20<sup>th</sup> September, 2018

### Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of: Chhattisgarh State Power Distribution Company Ltd. Vs.			Appellant(s)
Chhattisgarh State Electricity Regulatory Commission & Anr.			Respondent(s)
Counsel for the Appellant(s)	:	Mr. Rashmi Singh	
Counsel for the Respondent(s)	:	Mr. Ravi Sharma for R-	1
		Mr. Kumar Mihir for R-2	

# <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>27.11.2018.</u>

(S. D. Dubey) Technical Member

(Justice Manjula Chellur) Chairperson

ts/mk